

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5134
ANSWERED ON:24.04.2015
RESIGNATION OF DOCTORS FROM ARMED FORCES
Reddy Shri Ch. Malla

Will the Minister of DEFENCE be pleased to state:

- (a) whether a large number of doctors have resigned from their jobs and applied for voluntary retirement in the armed forces;
- (b) if so, the details thereof including the number of such doctors who quit their jobs or have applied for premature retirement during the last three years, service and year-wise, along with the reasons therefor;
- (c) whether the Dynamic Assured Career Progression scheme for Army doctors has been implemented by the Government;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken / being taken by the Government in this regard?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) & (b): The details of the doctors who submitted resignations or applied for premature release from service during the last three years are as under:-

Year Resignations Resignations Grounds
Received Approved

2012	13	13	Mostly on compassionate
2013	10	10	grounds. However, few Short Service Commissioned Offi-
2014	17	17	cers, being ove- raged for Perma- nent Commission, also applied for
2015	8	8	resignation to seek employment in civil.
Total	48	48	

Premature Release:

Year Requests Requests
Received Approved

2012	86	50
2013	60	38
2014	46	32
2015	20	03

(c) to (e): The Dynamic Assured Career Progression (DACP) Scheme is not applicable to the doctors of Armed Forces Medical Services. However, at present, the matter is sub-judice.